

61

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

**The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.**

No: JKPCC/NGT/OA 178/ 667

Date:- 16-08-2024

**Sub:- Hon'ble NGT order dated 08-05-2024 in OA No. 178/2024 titled
"Increasing pollution badly affecting water bodies in Baderwah" appearing
in Greater Kashmir dated 15-01-2024.**

Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 08-05-2024 in OA 178/2024, the Compliance Report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the compliance report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Your faithfully,

Encl:- As Above


(Ghansham Singh) JKAS
Member Secretary 16.8.24
J&K PCC

Copy to the:-

- 1) Sh. Parth Awasthi, Government Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

The Executive Officer, Municipal Committee, Bhaderwah furnished his reply vide No. MC/B/24/76-80 dated 07-05-2024, which was again reiterated vide his No. MC/B/24/330-35 dated 13-07-2024 (**Copy enclosed as Annexure 'A'**) as under:-

- i) *Municipal Committee, Bhaderwah do not dump the waste in an unscientific manner and the landfill site rather same is being segregated in proper way.*
- ii) *The Bio-degradable kitchen waste is properly processed for vermicompost, whereas non-biodegradable waste like plastic, polythene etc. is properly handled at MRF facility.*
- iii) *In order to improve the conditions of biological oxygen demand (BoD), 50 household responsible for discharging untreated sewage water due to unconstructed septic tanks, soakage pits have been identified and served challans and their drainage pipes coming out of the household are being blocked with cement concrete at the outlet.*
- iv) *The District Administration, Doda has been requested for providing 30 kanal of state land, in which 20 kanal of land has been proposed for landfill site and 10 kanal of lands for disposal of construction and demolition waste.*

The Deputy Commissioner, Doda has taken up the matter with Commissioner/ Secretary to Government, Housing and Urban Development Department vide his office No. 1672-75/ARA dated 29-06-2024, with a copy to the J&K PCC and requested for assistance to the District Administration on the following issues:-

- i) Identify suitable land for installation of adequate capacity of STP's with State of Art Technology.
- ii) Carry out survey of colonies / households in their jurisdiction and quantify the total sewerage generation and accordingly, design and layout Sewerage Network System for carrying out sewage generation from the households to the point of treatment where adequate capacity of STP shall be installed.
- iii) Preparation of project for the installation of STPs keeping in view the future projection / load of pollution generation and take mandatory consent from the J&K PCC as per the provisions of Water (Prevention & Control of Pollution) Act, 1974 before installation. (**Copy enclosed as Annexure 'B'**)

26/7/24

The water quality analysis is being done regularly on monthly basis after collecting samples of water from River Chenab, River Neeru and 4 others Nallahs namely, **Hallon, Puneja, Halina** and **Hanga**, which are tributaries of River Neeru. The water quality analysis report for the month of July 2024 indicates slight improvement of quality of the water. The **comparative analysis** of water quality analysis report of these six water bodies in respect of 3 important parameters viz. Dissolved Oxygen, PH and BOD for the month of May 2024 and July 2024 are given in the below mentioned table.

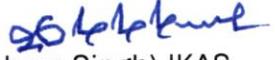
Name of the river / Nallah	Status as on 31-05-2024	Status as on 31-07-2024
River Neeru	Dissolved Oxygen:- 5.1 to 7.2 PH : 7.20 to 7.54 BOD: 1.02 to 2.1	Dissolved Oxygen:- 6.9 to 7.3 PH : 7.29 to 7.60 BOD: < 1 to 1.2
River Chenab	Dissolved Oxygen:- 5.8 PH : 7.42 BOD: 1.1	Dissolved Oxygen:- 7.2 PH : 7.45 BOD: 1.1
Hallon Nallah	Dissolved Oxygen:- 5.4 PH : 7.12 BOD: < 1.0	Dissolved Oxygen:- 6.2 PH : 7.20 BOD: 1.1
Puneja Nallah	Dissolved Oxygen:- 4.1 PH : 7.82 BOD: 5.1	Dissolved Oxygen:- 5.9 PH : 7.56 BOD: 1.8
Halina Nallah	Dissolved Oxygen:- 4.8 PH : 7.32 BOD: 3.3	Dissolved Oxygen:- 5.5 PH : 7.38 BOD: 2
Hanga Nallah	Dissolved Oxygen:- 5.2 PH : 7.42 BOD: 1.3	Dissolved Oxygen:- 6.7 PH : 7.42 BOD: < 1

Copies of the Water Quality Analysis Reports of these six water bodies dated 31-05-2024 and 31-07-2024 are enclosed as Annexure 'C'.

However, in compliance to the aforesaid directions of Hon'ble NGT, Environmental Compensation to the tune of Rs. 11.55 lacs has been levied upon Executive Officer,

Municipal Committee, Bhaderwah vide this office Order No. 02-JKPC of 2024 dated 14-08-2024 (copy enclosed as Annexure 'D').

It is therefore, requested that compliance report may kindly be taken on record and placed before the Hon'ble National Green Tribunal for consideration please.


(Ghansham Singh) JKAS
Member Secretary 16.8.24
J&K PCC

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

To

The Member Secretary,
JK PCC, Jammu.

No:- MC/B/24/ 36-80Dated: 07.05-2024

Subject: Final Notice for Levying of Environmental Compensation for violation of SWM Rules, 2016.

Sir,

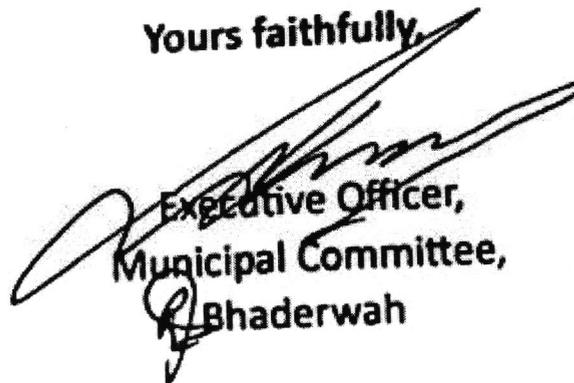
Kindly refer to your Notice No. JKPCB/LSJ/1035/2012/445-451 Dated:- 01/05/2024 regarding the subject cited above, in this context it is submitted to your good-self that the report submitted by Divisional Officer Pollution Control Committee, Doda is frivolous and vexatious and is not based on facts. The Municipal Committee, Bhaderwah do not dumped the waste in an un-scientific manner at landfill site rather the same has been segregated in a proper way. Further the bio-degradable / kitchen waste is properly processed for vermicompost , whereas non-biodegradable waste like plastic , polythene etc is properly handled at MRF Facility , whereas, the existing landfilled site is totally compacted and is properly covered, there is no question of percolation of waste water/ generation and its discharges into the natural Nallah, no such hazardous waste is dumped there which can cause severe pollution.

Although there were some sort of problems, but work has been going on for mitigating through following actions , the Municipal Committee, Bhaderwah has requested the District Administration for providing of 30 Kanals of suitable / permissible state land in which 20 kanals have been proposed for landfill site and 10 kanals for disposal of demolition waste to adhere the guidelines of NGT & SWM Rules, 2016. This Committee do not dumped waste in an un-segregated / mixed manner rather in order to improve the condition of bio-logical Oxygen

Demand (BOD) , 50 household responsible for discharging untreated sewage water due to un-constructed septic tanks /soakage pits have been identified and served challans. Further the violators have been asked to submit affidavits specifying the time frame with in which they shall construct their personal septic tanks /soakage pits. In the meantime , drainage pipes coming out of challaned households are being blocked with cement concrete at outlets, along with it information Education & Communication (IEC) activities has been introduced on frequent basis in order create awareness among the public regarding protection of environment by adopting scientific waste handling and disposal methods. Special teams have been constituted to monitor door to door waste collection.

Keeping in view of the above mentioned facts it is humbly requested to your good-self not to impose the Environmental compensation which is calculated by the J&K Pollution Control Committee.

Yours faithfully,



Executive Officer,
Municipal Committee,
Bhaderwah

Copy to the:-

1. District Development Commissioner, Doda for favour of information please.
2. Director, Urban Local Bodies, Jammu for favour of information please.
3. ADDC, Doda (Admin. MC Bhaderwah) for favour of information please
4. ADC, Bhaderwah for favour of information please.

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

To

The Member Secretary,
JK PCC, Jammu.

No:- MC/B/24/330-35

Dated: 13-07-2024

Subject: Final Notice for Levying of Environmental Compensation for violation of SWM Rules, 20216.

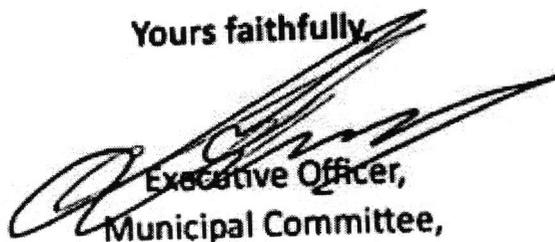
Sir,

Kindly refer to your earlier letter No:- JKPCC/T/C/Notice/MSW/2024/446-48 Dated:- 12/07/2024 regarding the subject cited above.

In this context, it is submitted that this office has already replied the notice vide this office letter No:- MC/B/24/76-80 Dated:- 07/05/2024 and sent through email on 8th of May, 2024 to your office. The copy of the same is hereby again submitted for favourable consideration at your end please.

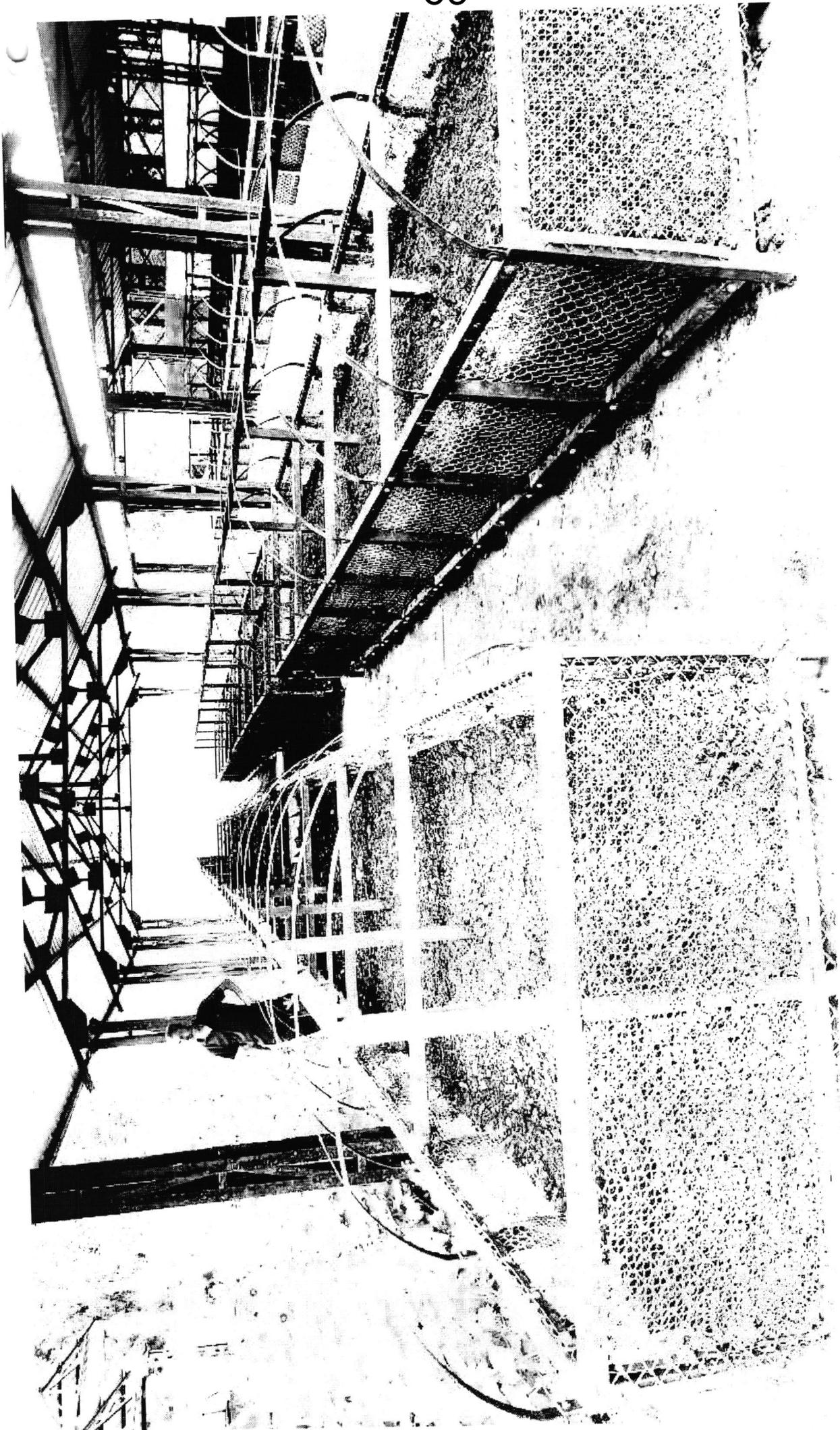
Yours faithfully,

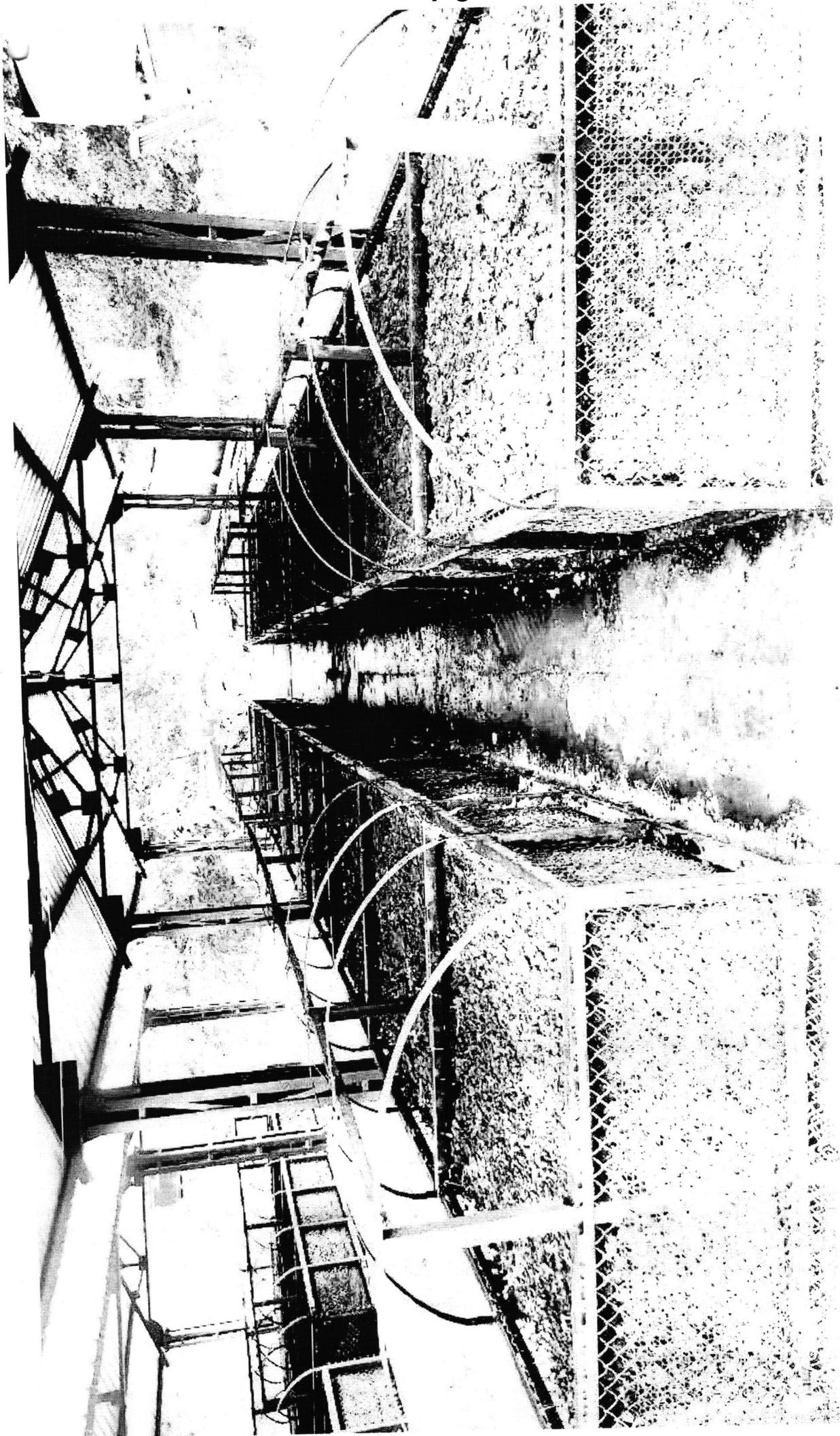
Encl:- 2 leaves

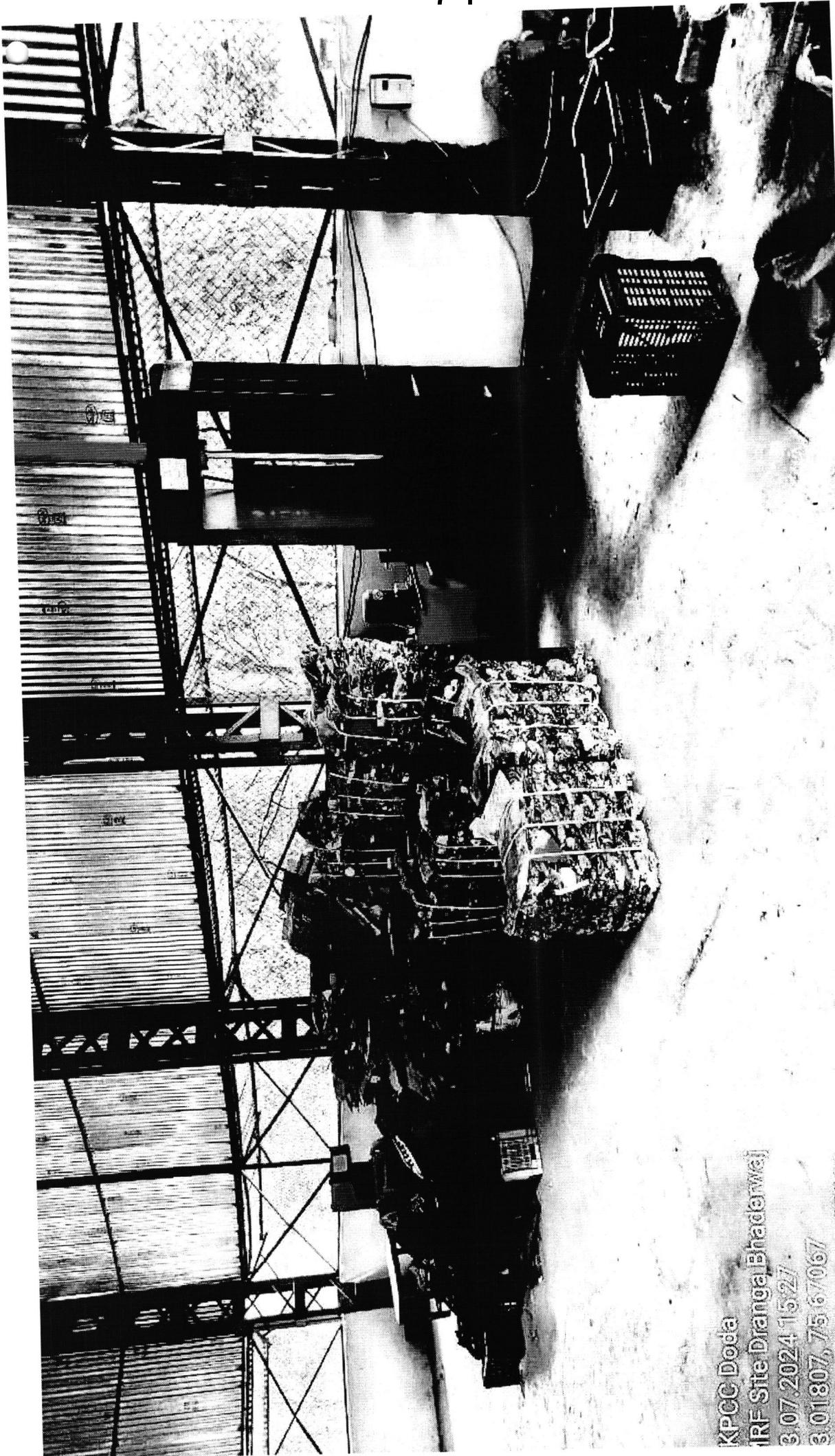

Executive Officer,
Municipal Committee,
Bhaderwah

Copy to the:-

1. District Development Commissioner, Doda for favour of information please.
2. Director, Urban Local Bodies, Jammu for favour of information please.
3. ADDC, Doda (Admin. MC Bhaderwah) for favour of information please .
4. Divisional Officer, Pollution Control Committee, Doda for favour of information & n/a Please
5. ADC, Bhaderwah for favour of information please.







KPCC Doda
IRF Site Dianga, Bhadarwej
3.07.2024 15:27
3.01807, 75.67067
M99+20E, Dianga, 182222



KPCC Doda
IRF Sine Dianga Bhaderwaj
307 2024 15 26
301 786 756 7053
M99+20 E Dianga 182222



Union Territory of Jammu & Kashmir
 OFFICE OF THE DEPUTY COMMISSIONER/DISTRICT DEVELOPMENT
 COMMISSIONER/DISTRICT MAGISTRATE, DODA

E.mail: deputycommissionerdoda@gmail.com

Tele No. 1996-233230

The Commissioner/Secretary to Govt.,
 Housing & Urban Development Department,
 Civil Secretariat, J&K

No. 1672-75/ARA

Date: 29-06-2024

Sub: - O.A No. 178/2024 titled "Increasing Pollution badly affecting water bodies in
 Madam, Bhaderwah" listed before Hon'ble National Green Tribunal.

Kindly refer to the subject cited above. In this context, it is submitted that the vide letter no. 1514-17/ARA dated 25.05.2024, a request for passing necessary directions to the concerned Officers viz Chief Engineer, UEED etc. was made so that the time bound action plan can be prepared and filed before the Hon'ble National Green Tribunal. Further, it was also submitted that as per the report filed by the J&KPCC, U.E.E Department and Urban Local Bodies along with District administration shall :-

- i) Identify suitable land for installation of adequate capacity of STP's with state of Art Technology.
- ii) Carry out survey of colonies/households in their jurisdiction and quantify the total sewerage generation and accordingly design and layout Sewerage Network System for carrying out sewage generation from the households to the point of treatment where adequate capacity of STPs shall be installed.
- iii) Make a project for the installation of STPs keeping in view the future projection/load of pollution generation and take mandatory consent from the J&KPCC as per the provision of Water (P&CP) Act, 1974 before installation. This is necessary as per the directions issued by the Hon'ble NGT in a OA No. 593/2017 the case titled **Paryavaran Suraksha Samiti Vs UOI** and others.

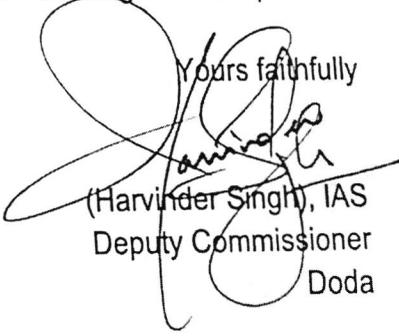
In this context, letter No.JKPCC/NGT-178/24/542-51 dated 20-03-2024 has already been addressed to the Chief Engineer, UEED, Transport Nagar, Jammu by J&KPCC..

SC(A)(AN)

[Signature]
 1.7.24

In view of above, it is again humbly requested that the concerned officers be directed to visit the District and assist the District team in aforementioned works identified by J&KPCC as the matter is listed for hearing in the month of August and the Hon'ble Tribunal may pass adverse orders in case of non-filing of action plan.

Yours faithfully


(Harvinder Singh), IAS
Deputy Commissioner
Doda

Copy to the:-

1. Divisional Commissioner, Jammu for favour of information.
2. Chairman Jammu & Kashmir Pollution Control Committee (J&KPCC) for favour of information.
3. Member Secretary, J&KPCC for kind information.



PCC

The Chairman
Pollution Control Committee
Jammu.

OFFICE OF THE REGIONAL DIRECTOR - JAMMU

Parivesh Bhawan, Forest Complex Gladni, Transport Nagar, Narwal, Jammu
Email: regionaldirectorjkspcbimu@gmail.com, Tel/fax 0191-2470926
www.jkspcb.nic.in

Office of the
Chairman J&K Pollution Control Committee
Jammu / Srinagar

R. No. 327Dated: 15-06-2024Encl: (3)

Signature

No.: -PCC/RDJ/MSW/ 806-801Dated: 14 /06/2024**Sub: Analysis Report of samples from Neeru River submitted by D.O Doda.**

Sir,

With regard to the subject captioned above, kindly find enclosed Analysis Report of samples from Neeru River for information and necessary action please.

Your's faithfully


Shaveta Jandial, IFS
Regional Director
JKPCC, Jammu.

Encl: (03 leaves)

Copy to the:

Member Secretary, JKPCC, Jammu for kind information.

MS


S.C. A (Amratharai)

May Please Place in the
relevant file for
further follow up.
26 June
15-6-24

Jammu & Kashmir Pollution Control Committee , Jammu

Co-ordinator Labs

PCC, Jammu

No. : PCC/WL/J/24-11 Dt : 06/6/2024

Subject: Analysis Report of samples from Neeru River submitted by D.O. Doda

Madam

Kindly find enclosed the Analysis Report of samples from Neeru River submitted by District Officer Doda on 31-05-2024.

Submitted for further necessary action.

Thanking You.

Yours faithfully,

Rita Gupta S.A.

I/c Water Lab
PCC, Jammu

①
PCC(S)
Submitted in original
for further n/a pl.

Order
7/6/2024.

②
JSA(Snom)

Send the report
to CO put up draft
Coverp.

2.

J&K Pollution Control Committee
(Jammu)

Receipt No.: 10.12

Date: 06/6/24

Encls:

Signature

J & K POLLUTION CONTROL COMMITTEE
PARIVESH BHAVAN GLADNI, (NARWAL)
JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection: Neeru River and Chenab		Samples collected by D.O. Doda (31-5-2024)			Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah (S-1)	Neeru Nallah at Solid waste Management and Dumping site at Dranga (S-2)	River Chenab after mixing with Neeru Nallah near Pul Doda (S-3)	
1.	Weather	Clear	Clear	Clear	
2.	Temperature(°C)	26	26	22	
3.	Colour	Colourless	Colorless	Light Grey	
4.	Odour	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	7.3	5.1	5.8	>5.0 mg/l
6.	p H	7.54	7.20	7.42	6.5-8.5
7.	Conductivity	85	98	122	
8.	Biological Oxygen Demand	1.02	2.1	1.1	<3.0 mg/l
9.	Nitrate-N	0.628	1.04	0.520	
10.	Nitrite-N	0.022	0.046	0.024	
General Parameters					
1.	Turbidity	2.0	7.0	11.0	
2.	Total Dissolved Solids	50	57	72	
3.	Chemical Oxygen Demand	5.1	10.4	5.6	
4.	Ammonical-N	0.230	0.48	0.250	
5.	Phosphate-P	0.031	0.066	0.033	
6.	Total Alkalinity	68	72	96	
7.	Hardness as CaCO ₃	50	60	88	
8.	Calcium as CaCO ₃	34	42	68	
9.	Magnesium as CaCO ₃	16	18	20	
10.	Sodium	2.9	2.7	4.6	
11.	Potassium	1.0	1.0	1.3	
12.	Chloride	22	26	24	

1. All the concentrations are expressed in mg/l e except p H, Conductivity (µS/cm), Temperature

Inference: Samples from Neeru River and Chenab rivers fall in 'B' Class of Rivers

(Signature)
Analyst

(Signature)
Analyst & I/c Water Lab

J & K POLLUTION CONTROL COMMITTEE
PARIVESH BHAVAN GLADNI, (NARWAL)
JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection: Nallahs falling in Neeru River

Samples collected by :D.O. Doda (31-05-2024)

S.No.	Parameters	Haloon Nallah before mixing with Neeru Nallah near Sartangal vill Bhaderwah (D-1)	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah (D-2)	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah (D-3)	Hanga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah (D-4)
1.	Weather	Clear	Clear	Clear	Clear
2.	Temperature(°C)	26	26	26	26
3.	Colour	Colourless	Light Brown	Colourless	Colourless
4.	Odour	Odourless	Pungent	Odourless	Odourless
5.	Dissolved Oxygen	5.4	4.1	4.8	5.2
6.	p H	7.12	7.82	7.32	7.42
7.	Conductivity	62	292	132	88
8.	Biological Oxygen Demand	<1.0	5.1	3.3	1.3
9.	Nitrate-N	0.350	2.44	1.54	0.628
10.	Nitrite-N	0.010	0.104	0.062	0.030
General Parameters					
1.	Turbidity	13	16	13	14
2.	Total Dissolved Solids	36	170	77	52
3.	Chemical Oxygen Demand	4.1	27.3	16.8	6.7
4.	Ammonical-N	0.151	1.176	0.750	0.296
5.	Phosphate-P	0.018	0.156	0.095	0.036
6.	Total Alkalinity	76	96	80	68
7.	Hardness as CaCO ₃	62	88	62	72
8.	Calcium as CaCO ₃	48	66	50	54
9.	Magnesium as CaCO ₃	14	22	12	18
10.	Sodium	1.5	35.6	8.3	5.9
11.	Potassium	1.0	7.8	1.8	1.3
12.	Chloride	37	53	33	26

Note: - 1. All the concentrations are expressed in mg/l except pH.

2. The report may not be published/ reported in full/ part without prior permission in writing from PCC

3. The analysis Test Report pertains to sample tested only

Inference: Puneja and Halina Nallahs do not fall in 'B' Class of rivers

(Signature)
Analyst

(Signature)
Analyst & I/c Water Lab

J & K POLLUTION CONTROL COMMITTEE
PARIVESH BHAVAN GLADNI, (NARWAL)
JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

Report No. 29(W)/13

Dt: 14/8/2024

Source of sample collection: Neeru River on 31-7-2024

Samples submitted by :D.O. Doda

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah S-1	Neeru Nallah at Solid waste Management and Dumping site at Dranga S-2	River Chenab after mixing with Neeru Nallah near Pul Doda S-3	Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
1.	Weather	Clear	Clear	Clear	
2.	Temperature(°C)	28	28	28	
3.	Colour	Colourless	Colourless	Colourless	
4.	Odour	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	7.3	6.9	7.2	>5.0 mg/l
6.	pH	7.29	7.60	7.45	6.5-8.5
7.	Conductivity	92	104	112	
8.	Biological Oxygen Demand	<1.0	1.2	1.1	<3.0 mg/l
9.	Nitrite-N	BDL	0.024	0.024	
General Parameters					
1.	Turbidity	1.0	3.0	5.0	
2.	Total Dissolved Solids	54	62	66	
3.	Chemical Oxygen Demand	1.1	6.1	5.6	
4.	Ammonical-N	BDL	0.270	0.250	
5.	Phosphate-P	BDL	0.034	0.034	
6.	Total Alkalinity	84	96	120	
7.	Hardness as CaCO ₃	76	84	112	
8.	Calcium as CaCO ₃	60	60	88	
9.	Magnesium as CaCO ₃	16	24	24	
10.	Sodium	3.8	6.6	7.3	
11.	Potassium	0.99	1.65	2.1	
12.	Chloride	18	28	26	

1) All the concentrations are expressed in mg/l except pH, Conductivity (µS/cm), Temperature 2) Parameters at S.No.6,7 and Parameters at S.no. 1,2,6,7,8,9,12 in General Parameters conducted by R.A. on leave today

Inference: 1) Samples from Neeru River & River Chenab falls in 'B' Class of rivers

Ritu Gupta
 Analyst & i/c Water Lab

J & K POLLUTION CONTROL COMMITTEE
PARIVESH BHAVAN GLADNI, (NARWAL)
JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

Report No. 29(w)ii

Dt: 14/8/2024

Source of sample collection: Nallahs falling in Neeru River

Samples submitted by :D.O. Doda (31-7-2024)

S.No.	Parameters	Haloon Nallah before mixing with Neeru Nallah near Sartangal vill Bhaderwah	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Hanga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderawah	Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
1.	Weather	Clear	Clear	Clear	Clear	
2.	Temperature(°C)	28	28	28	28	
3.	Colour	Colourless	Light brown	Colourless	Colourless	
4.	Odour	Odourless	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	6.2 ✓	5.9 ✓	5.5 ✓	6.7 ✓	>5.0
6.	p H	7.20 ✓	7.56 ✓	7.38 ✓	7.42 ✓	6.5-8.5
7.	Conductivity	80	128	114	80	
8.	Biological Oxygen Demand	1.1 ✓	1.8 ✓	2.0 ✓	<1.0 ✓	<3.0
9.	Nitrite-N	0.024	0.035	0.05	BDL	
General						
1.	Turbidity	3.0	6.0	5.0	4.0	
2.	Total Dissolved Solids	48	76	66	46	
3.	Chemical Oxygen Demand	5.2	9.1	10.2	2.3	
4.	Ammonical-N	0.250	0.410	0.45	BDL	
5.	Phosphate-P	0.03	0.056	0.05	BDL	
6.	Total Alkalinity	88	116	112	84	
7.	Hardness as CaCO ₃	72	112	106	78	
8.	Calcium as CaCO ₃	60	88	90	56	
9.	Magnesium as CaCO ₃	12	24	16	22	
10.	Sodium	2.5	6.8	12.9	9.7	
11.	Potassium	0.66	2.3	3.3	1.77	
12.	Chloride	16	24	18	16	

Note - 1. All the concentrations are expressed in mg/l except pH.

2. The report may not be published, reported in full/ part without prior permission in writing from PCC

3. The analysis Test Report pertains to sample tested only 4. Parameters at S.No 6,7, and Parameters at S no 1,2,6,7,8,9,12 in General Parameters conducted by R.A. on leave today

Inference: 1) Samples from Neeru River & River Chenab falls in 'B' Class of rivers

Ritu Gupta
 Analyst & I/c Water Lab

Annet - D

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

Sub :- Levying of Environmental Compensation against Executive Officer, Municipal Committee Baderwah.

ORDER No.: 02 JKPC of 2024

DATED : 14 -08-2024

Whereas, there were persistent reports about illegal and unscientific manner of handling and disposal of the Municipal Solid Waste in scattered manner in the Baderwah town by Municipal Committee, Baderwah, District Doda in violation of the Waste Management Rules and defiance of directions issued by Hon'ble National Green Tribunal (NGT); and

Whereas, the Hon'ble NGT vide its order its dated 08-05-2024 in O.A. No. 178 of 2024 titled "*increasing pollution badly affecting water bodies in Baderwah*" issued following directions:

"Member Secretary, J&K PCC is also directed to file a fresh report and disclose the action taken for imposition of EC on the defaulting body"

Whereas, a Committee comprising of three officers of J&K PCC viz Divisional Officers, Doda, Kishtwar and Jammu(South) was constituted and directed to assess the current status of Waste Management in Baderwah Town and adjoining areas including solid waste, liquid waste, plastic waste and construction and demolition waste and furnish a report vide J&K PCC endorsement No. JKPC/NGT/24/236-38 dated 15-04-2024 ;and

Whereas, a three members Committee headed by Divisional Officer, Pollution Control Committee, Doda after conducting inspection of the area submitted a report vide No. PCC/DO/D/24/70-71 dated 20-04-2024, revealing that unscientific dumping of un-segregated/mixed municipal solid waste generated from 18 Wards of Baderwah town is carried out by the Municipal Committee (MC) Baderwah in violation to Solid Waste Management, Rules 2016. Further, as per report of Committee, the Solid Waste is found dumped on unscientific landfill adjoining "Neeru Nallah" which is grave threat to the water body; and

Whereas, the Regional Director, PCC Jammu endorsed the recommendations of the committee and also submitted formats for levying of Environmental Compensation

against Municipal Committee Bhaderwah, vide letter No. PCC/RDJ/SA/NGT/24/251-52 dt. 27-04-2024; and

Whereas, case was forwarded to the Technical Advisory Committee (TAC) constituted by the JK Pollution Control Committee for expert assessment and evaluation of Environmental Compensation, which recommended levying of Environmental compensation for a period of **32 days** (as per the format submitted by D.O.PCC, Doda) amounting to **Rs.11.55 lacs (Rupees Eleven Lakh Fifty Five Thousand only)** as per the directions of Hon'ble NGT and guidelines framed in this behalf and;

Whereas, Final notice for levying of Environmental Compensation for violation of Solid Waste Management Rules, 2016 was served upon the Executive Officer, Municipal Committee, Bhaderwah-District Doda, vide letter No. JKPCC/LSJ/1035/2021/445-451 dated 01-05-2024 with the direction to show cause within **10** days as to why Environmental Compensation calculated by Technical Advisory Committee (TAC), amount of **Rs.11.55 lacs** be not levied upon him; and

Whereas, the Executive Officer, Municipal Committee Bhaderwah furnished his reply to the show cause notice issued by the J&K PCC vide No. MC/B/24/76-80 dated 07-05-2024, which was considered. *The Executive Officer Municipal Committee Bhaderwah submit his reply as under:*

- i) *Municipal Committee, Bhaderwah do not dump the waste in an unscientific manner and the landfill site rather same is being segregated in proper way.*
- ii) *The Bio-degradable kitchen waste is properly processed for vermicompost, whereas non-biodegradable waste like plastic, polythene etc. is properly handled at MRF facility.*
- iii) *In order to improve the conditions of biological oxygen demand (BoD), 50 household responsible for discharging untreated sewage water due to unconstructed septic tanks, soakage pits have been identified and served challans and their drainage pipes coming out of the household are being blocked with cement concrete at the outlet.*

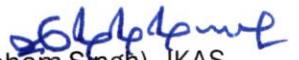
Whereas, the *modus operandi* adopted by Executive Officer, Municipal Committee Bhaderwah for handling and disposal of Municipal Solid Waste has put the environment of

the area to grave threat due to deterioration caused by Pollution of ambient air and water quality besides the irreversible damage done to flora, ecology and surface/ground water and ecosystem of the area.

Now, therefore, in view of the afore-stated reasons and in compliance to the directions of the Hon'ble NGT vide its order dated 08-05-2024, Environmental Compensation to the tune of **Rs. 11.55 lacs** is hereby levied upon **Executive Officer, Municipal Committee Bhaderwah**. The Executive Officer, MC Bhaderwah is hereby directed to deposit a sum of **Rs.11.55 lacs (Rupees Eleven Lakh Fifty Five Thousand only)** in the **Environmental Compensation Fund Account No. 0023040510000001** of the JK Pollution Control Committee in J&K Bank Ltd. within **30 days** from the date of issuance of this order.

In case of default to pay *Environmental Compensation* in due time, the violator is liable to pay Environment Compensation by (2) two times, (4) four times, (8) Eight times for 2nd, 3rd and 4th quarter respectively as per the guidelines of Environmental Compensation issued by Central Pollution Control Board (CPCB) and violator will not be allowed to operate.

As Approved by the Competent Authority.


(Ghansham Singh), JKAS
Member Secretary, 14.8.24
JKPCC.

No. JKPCB/LSJ/1035/(O.A. 178/2024) 06-12

Dt. 14-08-2024

Copy to the:-

- i) Deputy Commissioner/District Magistrate, Doda for information.
- ii) Director, Urban Local Bodies, Jammu for information.
- iii) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- iv) Divisional Officer, Pollution Control Committee, Doda for information and necessary action.
- v) Executive Officer, Municipal Committee, Bhaderwah for immediate compliance as directed.
- vi) I/C Nodal Officer, NGT J&K Pollution Control Committee for information
- vii) I/c Website, J&K Pollution Control Committee for uploading the same.